

(ii) Council for the Institutes of Technoic

THE MINISTER OF STATE OF THE  
MINISTRIES OF EDUCATION AND  
CULTURE AND SOCIAL WELFARE  
(SHRIMATI SHEILA KAUL): I beg to  
move:

"That in pursuance of Section 31(2)  
(k) of the Institutes of Technology Act  
1961, the members of this House do  
proceed to elect in such manner as the  
Speaker may direct two members from  
among themselves to serve as members  
of the Council established under Sec-  
tions 31(1) of the said Act."

MR. SPEAKER: The question is:

"That in pursuance of Section 31(2)  
(k) of the Institutes of Technology  
Act, 1961, the members of this House  
do proceed to elect in such manner as  
the Speaker may direct two members  
from among themselves to serve as  
members of the Council established  
under Section 31(1) of the said Act."

*The motion was adopted.*

12.17 hrs.

SUPPLEMENTARY DEMANDS FOR  
GRANTS (GENERAL), 1982-83

THE MINISTER OF FINANCE (SHRI  
PRANAB MUKHERJEE):

"I beg to present a statement (Hindi  
and English versions) showing Supple-  
mentary Demands for Grants in respect  
of the Budget (General) for 1982-83."

12.17 1/2 hrs.

DEMANDS FOR EXCESS GRANTS  
(GENERAL), 1980-81

THE MINISTER OF FINANCE (SHRI  
PRANAB MUKHERJEE):

"I beg to present a statement (Hindi  
and English versions) showing Demands  
for Excess Grants in respect of the  
Budget (General) for 1980-81."

12.18 hrs.

MATTERS UNDER RULE 377

MR. SPEAKER: SHRI H. N. BAHU-  
GUNA:

(i) *Re. financial crises being faced by  
sugarcane growers in the country, special-  
ly in U.P. and North Bihar.*

श्री हेमवती नन्दन बहुगुणा : अध्यक्ष  
महोदय, मैं यह शुगरक्रेन के सिलसिले में  
पढ़ रहा हूँ। मैं इस स्थिति में पढ़ रहा  
हूँ कि जब कि राव साहब सुन नहीं रहे  
हैं और आजाद साहब चले गए हैं।

अध्यक्ष महोदय : आप सुना तो दें।

श्री हेमवती नन्दन बहुगुणा : यह  
377 है। वे अभी भी ध्यान नहीं दे  
रहे हैं, आपस में बातें कर रहे हैं।  
हां काम प्रणव मुखर्जी जी का जरूर है  
क्योंकि उनको रुपया रीलीज करना है।

अध्यक्ष महोदय : दोनों ही सुनें।  
उनके भी मतलब की बात है।

It concerns him also.

श्री हेमवती नन्दन बहुगुणा : मैं  
प्रणव मुखर्जी जी का भी ध्यान दिलाता  
हूँ।

संसदीय कार्य, खेल तथा निर्माण और  
आवास मंत्री (श्री बूटा सिंह) : आप  
ही के बारे में एक्शन ले रहे हैं।

SHRI H. N. BAHUGUNA: I am gra-  
teful. यदि राव साहब मेरी बात का यहीं  
पर जवाब दे दें तो बड़ी मेहरबानी होगी।

SHRIMATI PRAMILA DANDAVATE  
(Bombay North-Central): Statement un-  
der rule 377 is not replied.